

Compliance report of Honorable NGT order dated 30.01.2020 in Original Application No. 779/2019 Ragini Singh vs. State of UP. "Application is registered on a complaint received by post".

Hon'ble National Green Tribunal, New Delhi has been passed following order in O.A. No. 779/2019 dated 06.01.20 "Ragini Singh vs. State of U.P".

1. A report was sought from the State Pollution Control Board (SPCB) with reference to the allegation of pollution caused by burning of tyres for extracting oil at Village Jamaur, Jalalabad Road, District Shahjahanpur, Uttar Pradesh by Harsh Govind Modi son of Har Govind Modi.
2. Accordingly, report filed by the SPCB on 24.01.2020 is that the unit is compliant. However, it is not clear whether order of this Tribunal on the subject dated 06.01.2020 in O.A. No. 400/2019, Social Action for Forest & Environment (SAFE) Vs. Union of India & Or's. has been taken into account.
3. Let the same be looked into and a further report filed before the next date by e-mail at judicial-ngt@gov.in.

In compliance of above order point wise action taken report is as under -

1. Notice issued to concern unit M/s Network Plot No. H 11,12,27 and 28 UPSIDC Industrial Area, Jamaur, Jalalabad Road, District Shahjahanpur vide Regional Office, Bareilly letter No. 2114/SPN/N-22/2020 dated 21-03-2020. Copy of letter is enclosed as **Annexure-1**.
2. Direction issued by UPPCB Lucknow vide letter no. H4924/C-7/Vividh-476/2020 dated 19-05-2020. Copy of letter is enclosed as **Annexure-2**. In compliance of above letter unit has submitted compliance report of Consent to Operate under Water and Air act, vide letter dated 30-05-2020. Copy of letter is enclosed here with as **Annexure-3**.
3. The Unit M/s Network Plot No. H 11,12,27 and 28 UPSIDC Industrial Area, Jamaur, Jalalabad Road, District Shahjahanpur is lying closed since 22-03-2020. Unit has been directed to operate only after ensuring compliance of Hon'ble NGT order, and compliance of Water Act 1974 and Air Act 1981. On the receipt of compliance report, the same shall be verified and suitable direction shall be passed.


(Prem Chandra Kanaujia)
S.A., UPPCB, Bareilly


(Jitendra Lal)
A.E.E., UPPCB, Bareilly


13/07/20
Regional Officer



उ० प्र० प्रदूषण नियन्त्रण बोर्ड

क्षेत्रीय कार्यालय: 1219/1, ई-ब्लॉक राजेन्द्र नगर, बरेली-243 122

U. P. POLLUTION CONTROL BOARD

Regional Office: 1219/1, E-Block, Rajendra Nagar, Bareilly-243 122

Phone: 0581-2585299

सन्दर्भ संख्या: 211/SPM/N-270

दिनांक 21-03-2020

सेवा में,

मैसर्स नेटवर्क
यू०पी०एस०आई०डी०सी०, औद्योगिक क्षेत्र
जमीर, जिला शाहजहांपुर।

विषय- मा० राष्ट्रीय हरित अधिकारण, नई दिल्ली द्वारा ओ०ए० सं०४००/२०१९ **Social Action for Forest Environment (safe)V/S Union of India & Oths.** में दिनांक ०६.०१.२०२० में पारित आदेश का अनुपालन सुनिश्चित किये जाने के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक संदर्भ ग्रहण करने का कष्ट करें। उक्त के अनुक्रम में आपके उद्योग का निरीक्षण इस कार्यालय के प्राधिकृत अधिकारी/कर्मचारियों के द्वारा दिनांक २०.०२.२०२० को किया गया। निरीक्षण आख्यानुसार इकाई में कच्चे माल के रूप में वेस्ट टायर का प्रयोग कर रबर प्रोसेस्ट ऑयल, कार्बन ब्लैक व आयरन स्क्रैप आदि का सेमी आटोमेटिक वेस्ट प्रोसेस द्वारा उत्पादन किया जाता है। उद्योग में कन्टीन्यूअस पद्यति पर आधारित पायरोलेसिस प्लांट स्थापित/संचालित नहीं पाया गया। जिससे स्पष्ट है कि आप द्वारा केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा निर्धारित गाइडलाइन का अनुपालन नहीं किया जा रहा है।

उपरोक्तानुसार आपको निर्देशित किया जाता है कि केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा जारी निर्धारित गाइडलाइन एवं मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा संदर्भित ओ०ए० सं० ४००/२०१९ (छायप्रति संलग्न) में पारित आदेशों का अक्षरशः अनुपालन सुनिश्चित करते हुए कृत कार्यवाही की आख्या बोर्ड मुख्यालय एवं क्षेत्रीय कार्यालय को ०३ दिवस के अन्तर्गत प्रस्तुत की जाये।

संलग्नक-उपरोक्तानुसार।

भवदीय

(रोहित सिंह)

क्षेत्रीय अधिकारी

प्रतिलिपि-मुख्य पर्यावरण अधिकारी (वृत्त-७) उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित।

क्षेत्रीय अधिकारी



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ संख्या- 449244/सी-7/विधि-476/2020

दिनांक 19-5-2020

सेवा में,

मै0 नेटवर्क,
यू0पी0एस0आई0डी0सी0 औद्योगिक क्षेत्र,
जमौर, जिला शाहजहाँपुर।

विषय:-मा0 राष्ट्रीय हरित अधिकरण नई दिल्ली में विचाराधीन ओ0ए0 सं0-400/2019 Social Action for Forest & Environment (SAFE) vs. Union of India & Ors. दिनांक 06.01.2020 में पारित आदेश के अनुपालन हेतु निर्देश।

महोदय,

कृपया केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा की गई कार्यवाही अथवा पायरोलेसिस प्लांट के संचालन के सम्बन्ध में जारी Standard Operating Procedure एवं मा0 राष्ट्रीय हरित अधिकरण में विचाराधीन ओ0ए0 सं0-400/2019 Social Action for Forest & Environment (SAFE) vs. Union of India & Ors. दिनांक 06.01.2020 में पारित आदेश के अनुपालन हेतु मै0 नेटवर्क, यू0पी0एस0आई0डी0सी0 औद्योगिक क्षेत्र, जमौर, जिला शाहजहाँपुर को निम्नानुसार निर्देश जारी किये जाते हैं-

1. बोर्ड द्वारा निर्गत सशर्त सहमति जल एवं सहमति वायु में अधिरोपित शर्तों की बिन्दुवार अनुपालन आख्या प्रेषित करना सुनिश्चित करें।
2. विगत 01 वर्ष में प्राधिकृत प्रयोगशाला से कराई गई परिवेणीय वायु गुणता एवं स्टैक अनुश्रवण रिपोर्ट बोर्ड को प्रेषित की जाए।
3. केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा जारी Standard Operating Procedure एवं मा0 राष्ट्रीय हरित अधिकरण में विचाराधीन ओ0ए0 सं0-400/2019 Social Action for Forest & Environment (SAFE) vs. Union of India & Ors. दिनांक 06.01.2020 में जारी निर्देशों के अनुपालन में इकाई की प्रासेसिंग को परिवर्तित किये जाने हेतु समयबद्ध कार्य योजना बोर्ड में प्रस्तुत की जाये।

आपको निर्देशित किया जाता है कि उक्त निर्देशों की अनुपालन आख्या 15 दिन के अन्दर बोर्ड मुख्यालय प्रेषित करना सुनिश्चित करें। निर्धारित समय सीमा में सन्तोशजनक उत्तर प्राप्त न होने की दशा में वायु (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1981 के प्रावधानों के अन्तर्गत आपके उद्योग के विरुद्ध की गयी कार्यवाही का सम्पूर्ण उत्तरदायित्व आपका होगा।

भवदीय

(अमित चन्द्रा)

मुख्य पर्यावरण अधिकारी, (वृत्त-7) O.A.

प्रतिलिपि: क्षेत्रीय अधिकारी उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड बरेली को इस निर्देश के साथ कि बोर्ड द्वारा जारी उक्त निर्देशों का अनुपालन ससमय सुनिश्चित कराये।

मुख्य पर्यावरण अधिकारी, (वृत्त-7)

टी. सी. - 12 बी, विभूति खण्ड
गोमतीनगर, लखनऊ-226010
दूरभाष-272831, 2720828, 2720691, 2720681
फैक्स 0522-2720764
ई-मेल- info@uppcb.com
वेबसाइट: www.uppcb.com

T.C. 12 - B, Vibhuti Khand
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Phone: 2720831, 2720828, 2720691, 2720681
Fax: 0522 - 2720764
Email: info@uppcb.com
Web Site: www.uppcb.com

By hand
Sunitang 11/06/2020

M/s NETWORK INDUSTRIAL AREA, JAMAUR, SHAHJAHANPUR

सेवा में,

दिनांक-30.05.2020

मुख्य पर्यावरण अधिकारी (वृत्त-7)
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड,
टी०सी०, 12-बी, किर्लोस्कर
गोमती नगर, लखनऊ-226010

विषय- मा० राष्ट्रीय हरित अधिकरण नई दिल्ली में विचाराधीन ओ० ए० संख्या-400/2019, social Action for Forest & Environment (SAFE) vs Union of India & Ors दिनांक 06.01.2020 में पारित आदेश के अनुपालन के सम्बन्ध में ।

महोदय,

कृपया उपरोक्त विषयक अपने पत्रांक संदर्भ संख्या H49244/सी-7/विधि-476/2020 दिनांक-19.05.2020 का संदर्भ ग्रहण करने का कष्ट करें । पत्र में दिये गये निर्देशों की विन्दुवार अनुपालन आख्या निम्नवत है ।

SN	Direction	Compliance status
1.	बोर्ड द्वारा निर्गत शर्त सहमति जल एवं सहमति वायु में अधिरोपित शर्तों की विन्दुवार अनुपालन आख्या प्रेषित करना सुनिश्चित करें।	बोर्ड द्वारा निर्गत सहमति जल एवं सहमति वायु में अधिरोपित शर्तों की विन्दुवार अनुपालन आख्या संलग्न कर प्रेषित है।
2.	विगत 01 वर्ष में प्राधिकृत प्रयोगशाला से कराई गई परिवेगीय वायु गुणता एवं स्टैक अनुश्रवण रिपोर्ट बोर्ड को प्रेषित की जाए।	प्राधिकृत प्रयोगशाला से कराई गई परिवेगीय वायु गुणता एवं स्टैक अनुश्रवण रिपोर्ट संलग्न कर प्रेषित है।
3.	केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा जारी standard operating procedure एवं मा० राष्ट्रीय हरित अधिकरण में विचाराधीन ओ० ए० संख्या-400/2019, social Action for Forest & Environment (SAFE) vs Union of India & Ors. दिनांक 06.01.2020 में जारी निर्देशों के अनुपालन में इकाई की प्रासिंग को परिवर्तित किये जाने हेतु समयबद्ध कार्य योजना बोर्ड में प्रस्तुत की जाये।	केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा जारी standard operating procedure(SOP) एवं मा० राष्ट्रीय हरित अधिकरण में विचाराधीन ओ० ए० संख्या-400/2019, social Action for Forest & Environment (SAFE) vs Union of India & Ors. दिनांक 06.01.2020 में जारी निर्देशों के अनुपालन में इकाई की प्रासिंग को परिवर्तित किये जाने हेतु समयबद्ध कार्य योजना के सम्बन्ध में अवगत कराना है कि इकाई द्वारा standard operating procedure (SOP) के अनुसार व्यवस्था कर ली गयी है मा० राष्ट्रीय हरित अधिकरण के आदेशानुसार तथा केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा जारी standard operating procedure (SOP) एवं बोर्ड के निर्देशानुसार ही इकाई का संचालन किया जायेगा। वर्तमान में उद्योग का उत्पादन कार्य दिनांक 22.03.2020 से बंद कर दिया गया है। योजना का विवरण संलग्न कर भेषित है।

AEE-2

अतः महोदय को विश्वास दिलाना है की बोर्ड द्वारा जारी निर्देशों का शत-प्रतिशत अनुपालन इकाई द्वारा किया जा रहा है एवं समय समय पर बोर्ड द्वारा जारी निर्देशों का अनुपालन सुचारु रूप से किया जायेगा।

आशा ही नहीं अभिप्रेत कि आप उपरोक्त से सहमत होंगे।

सहस्यवाद

भवदीय

मै० नेटवर्क

(प्रामाणिक हस्ताक्षर)

प्रतिनिधि- केन्द्रीय अधिकारी, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, बरेली को सादर सूचनाएं प्रेषित ।

Advanced Environmental Testing And Research Lab P. Ltd.



CIN: U73100MP2002PTD015352
Approved: by Ministry of Environment, Forest and Climate Change (MoEF&CC)
Regional Office: EMS Business Center, 10 PVR Plaza Complex Connaught
Circus,
New Delhi-110 001, India
☎ 011-4351 3601, 3606 Fax: 011-2331 0093
Registered Office: 63/1, Kailash Vihar, Near Income Tax Office, City Center-II
Gwalior-474 011, M.P., India
☎ 0751-223 2177, 409 0916
Email: ae@awalior@gmail.com, actcenter@gmail.com, www.aetri.com



OHSAS
18001:2007

TEST RESULT OF FLUE GAS EMISSIONS

TEST RESULT

Company Name: M/s Nertwork

Address: Plot. No-11-12, Industrial Estat,
(UPSIDC), jalalabad road, Shajahanpur,
Pin-242001, U.P.

Nature of Sample: Stack Monitoring

Location Point : Stack-1

Capacity : 10 X 2 TPH

Stack Temp °C: 142

Dia & Height of Stack: 0.79 Mtr. & 33 Mtr.

Shap: Round

Fuel type &Quantity: Fire Wooden & 1.3 TPH

Date of Issue: 02/08/2019

D/oSample Collection:31/07/2019

URL NO.: TC4705-19-0-0000U523P

Sample Collected by: AEL

Lab. ref. No: AETRL2019/CHEM/WW/734

Ambient Temp °C : 34

Material of Construction : MS

Velocity: 7.8 M/Sec.

APCS: Dust collector

TEST RESULT

S.No	Parameters	Unit	Result	Specification /Limit (as per CPCB)
1.	PM	mg/Nm ³	142.0	1200.0
2.	SO ₂	mg/Nm ³	11.8	NOT SPECIFIED
3.	NOx	mg/Nm ³	8.6	NOT SPECIFIED

Business

Advanced Environmental Testing And Research Lab P. Ltd.



CIN: U73100MP2002PT0015352
Approved: by Ministry of Environment, Forest and Climate Change (MoEF&CC)
Regional Office: EMS Business Center, 10 PVR Plaza Complex Connaught
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☎ 011-4351 3601, 3606 Fax: 011-2331 0093
Registered Office: 63/1, Kailash Vihar, Near Income Tax Office, City Center-II
Gwalior-474 011, M.P., India
☎ 0751-223 2177, 489 9916
Email: itc@113.130x@gmail.com, acrdcenter@gmail.com, www.aetrl.com



TEST RESULT OF FLUE GAS EMISSIONS

TEST RESULT

Company Name: Network
Address: Plot. No-11-12, Industrial Estat,
(UPSIDC), jalalabad road, Shajahanpur,
Pin-242001, U.P
Nature of Sample: Stack Monitoring
Location Point : Stack-2
Capacity : 10 X 2 TPH
Stack Temp °C: 145
Dia & Height of Stack: 0.79 Mtr. & 33 Mtr.
Shap: Round
Fuel type & Quantity: Fire Wooden & 1.3 TPH

Date of Issue: 02/08/2019
D/o Sample Collection: 31/07/2019
URL NO.: TC4705-19-0-0000U524P

Sample Collected by: AEL
Lab. ref. No: AETRL2019/CHEM/WW/735
Ambient Temp °C : 35
Material of Construction : MS
Velocity: 7.6 M/Sec.
APCS: Dust collector

TEST RESULT

S.No	Parameters	Unit	Result	Specification /Limit (as per CPCB)
1.	PM	mg/Nm3	149.0	1200.0
2.	SO ₂	mg/Nm3	11.4	NOT SPECIFIED
3.	NOx	mg/Nm3	7.6	NOT SPECIFIED



(Authorized Signatory)

Advanced Environmental Testing And Research Lab P. Ltd.



CIN: U73100MP2002PTC015352
 Approved: by Ministry of Environment, Forest and Climate Change (MoEF&CC)
 Regional Office: BMS Business Center, 10 PVR Plaza Complexes Connaught
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 New Delhi-110 001, India
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Registered Office: 63/1, Kailash Vihar, Near Income Tax Office, City Center-II
 Gwalior-474 011, M.P., India
 ☎ 0751-223 2177, 409 9916
 Email: aetlgwalior@gmail.com, actrlcenter@gmail.com, www.aetri.com



OHSAS
18001:2007

TEST RESULT OF FLUE GAS EMISSIONS

Company Name: M/s Nertwork	Date of Issue: 15/10/2019
Address: Plot. No-11-12, Industrial Estat, (UPSIDC), jalalabad road, Shajahanpur, Pin-242001, U.P.	D/oSample Collection:10/10/2019
Nature of Sample: Stack Monitoring Location Point : Stack-1	Sample Collected by: AEL
Capacity : 10 X 2 TPH	URL NO.: TC4705-19-0-0000U793P
Stack Temp °c: 141	Lab.ref.No: AETRL2019/CHEM/ST/1001
Dia & Height of Stack: 0.79 Mtr. & 33 Mtr.	Ambient Temp °c : 30
Shap: Round	Material of Construction : MS
Fuel type &Quantity: Fuel Oil- 0.5 Kl/Day	Velocity: 7.5 M/Sec.
	APCS: Dust collector

TEST RESULT

S.No	Parameters	Unit	Result	Specification /Limit (as per CPCB)
1.	PM	mg/Nm3	143.2	1200.0
2.	SO ₂	mg/Nm3	12.3	NOT SPECIFIED
3.	NO _x	mg/Nm3	7.5	NOT SPECIFIED

(Authorized Signatory)

Advanced Environmental Testing And Research Lab P. Ltd.



CIN: U73100MP2002PTC015352
 Approved: by Ministry of Environment, Forest and Climate Change (MoEF&CC)
 Regional Office: BMS Business Center, 10 PVR Plaza Complexes Connaught
 Circus,
 New Delhi-110 001, India
 ☎ 011-4151 3601, 3606 Fax: 011-2331 0093
 Registered Office: 63/1, Kailash Vihar, Near Income Tax Office, City Center-II
 Gwalior-474 011, M.P., India
 ☎ 0751-223 2177, 409 9916
 Email: aetlgwalior@gmail.com, aetrlcenter@gmail.com, www.aetrl.com



OHSAS
18001:2007

TEST RESULT OF FLUE GAS EMISSIONS

Company Name: Network	Date of Issue: 15/10/2019
Address: Plot. No-11-12, Industrial Estat, (UPSIDC), jalalabad road, Shajahanpur, Pin-242001, U.P	D/oSample Collection:10/10/2019
Nature of Sample: Stack Monitoring Location Point : Stack-2	Sample Collected by: AEL
Capacity : 10 X 2 TPH	URL NO.: TC4705-19-0-0000U794P
Stack Temp °c: 144	Lab.ref.No: AETRL2019/CHEM/ST/1002
Dia & Height of Stack: 0.79 Mtr. & 33 Mtr.	Ambient Temp °c : 30
Shap: Round	Material of Construction : MS
Fuel type &Quantity: Fuel Oil- 0.5 KJ/Day	Velocity: 7.5 M/Sec.
	APCS: Dust collector

TEST RESULT

S.No	Parameters	Unit	Result	Specification /Limit (as per CPCB)
1.	PM	mg/Nm3	150.2	1200.0
2.	SO ₂	mg/Nm3	11.5	NOT SPECIFIED
3.	NO _x	mg/Nm3	7.8	NOT SPECIFIED

(Authorized Signatory)

**M/S NETWORK
INDUSTRIAL AREA, JAMAUR, SHAHJAHANPUR**

THE AIR (PREVENTION & CONTROL OF POLLUTION) ACT, 1981
 Name of the Industry – M/S NETWORK INDUSTRIAL AREA, JAMAUR, SHAHJAHANPUR
 Onsent Order : Ref No: 61633/UPPCB/Bareilly(UPPCBRO)/CTO/air/SHAHJAHANPUR/2019, Dated : 05/08/2019
 Application no. 5586224

Compliance Report of Consent

SN	Conditions of Consent to Operate	Compliance status
1	With reference to the application for consent for emission of air pollutants from the plant of M/s NETWORK. under Air Act 1981. It is being authorised for said emissions, as per the standards, in environment, by the Board as per enclosed conditions	Noted for compliance.
2	This consent is valid for the period from 01/01/2020 to 31/07/2022 .	Noted
3	In spite of the conditions and provisions mentioned in this consent order UP Pollution Control Board reserves its right and powers to reconsider/amend any or all conditions under section 21 (6) of the Air (Prevention and Control of Pollution) Act, 1981 as amended.	Noted

Conditions of Consent.

1	This consent is valid only for the approved production capacity of Pyrolysis Oil-10000MT Per Year.	Noted for compliance.																				
2	This consent is valid only for products and quantity mentioned above. Industry shall obtain prior approval before making any modification in product/ process /fuel/ plant machinery failing which consent would be deemed void.	Noted for compliance.																				
3(a)	The maximum rate of emission of flue gas should not be more than the emission norms for the stacks.	Noted for compliance.																				
3(b)	Air Pollution Source Details. <table border="1" style="margin-left: 20px;"> <thead> <tr> <th colspan="4">Air Pollution Source Details</th> </tr> <tr> <th>S.No</th> <th>Air Pollution Source</th> <th>Stack No.</th> <th>Parameters</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>Reactor</td> <td>1</td> <td>Particulate</td> </tr> <tr> <td></td> <td></td> <td></td> <td>Height</td> </tr> <tr> <td></td> <td></td> <td></td> <td>35 meter</td> </tr> </tbody> </table>	Air Pollution Source Details				S.No	Air Pollution Source	Stack No.	Parameters	1	Reactor	1	Particulate				Height				35 meter	The Reactor attached with 35 meter stack height & DG Set attached with stack & acoustic encloser as per CPCB/UPPCB Norms.
Air Pollution Source Details																						
S.No	Air Pollution Source	Stack No.	Parameters																			
1	Reactor	1	Particulate																			
			Height																			
			35 meter																			

**M/S NETWORK
INDUSTRIAL AREA, JAMAUR, SHAHJAHANPUR**

S.N		Conditions of Consent to Operate		Compliance status		
	2	DG set 125KVA	HSD	2	Matter Particulate Matter	from ground level As per Board norms.
3(C)	The emissions by various stacks into the environment should be as per the norms of the Board					Noted for compliance.
	Emission Quality Details Detail					
	S.No	Stack No	Parameter	Standard		
	1	1	Particulate Matter	As per Board norms		
	2	2	Quantity of Emission	As per Board norms		
4	Quantity of other pollutants should also be as per the norms prescribed by the Board/MOEF & CC/or otherwise mandatory.					Noted, no other parameter prescribed/applicable.
5	The equipment for air pollution control system and monitoring, as proposed by the industry and approved by the Board should be installed in their premises itself.					Noted for compliance.
6	The modification or installation in the existing pollution control equipments should be done only by prior approval of Board.					Noted for compliance.
7	The operation of air pollution control system and maintenance be done in such a way that the quantity of pollutants should be in accordance with the standards prescribed by the Board/MoEF & CC/or otherwise mandatory.					Periodic schedule of Wet Scrubber maintenance is done in such a way that relevant emissions are complied with stipulated standards of the board/MoEF & CC/.
8	Unit should do provisions for fugitive emissions chimney/stack as per the norms of the Board/Moe & CC/or otherwise mandatory.					Already provided as per UPPCB norms.
9	The unit should submit the stack emissions monitoring report within one month from issuance of consent order along with the point wise compliance report of the consent order . Further quarterly monitoring report should be submitted.					Noted for compliance.

M/S NETWORK INDUSTRIAL AREA, JAMAUR, SHAHJAHANPUR

Consent Order
 Ref No. - 61635/UPPCB/Bareilly(UPPCBRO)/CTO/water/SHAHJAHANPUR /2019, Dated : 05/08/2019
 Application no. 5586301
 Consent under Section 25/26 of The Water (Prevention and control of Pollution) Act, 1974 (as amended) for discharge of effluent to M/s. NETWORK Industrial Area, Jamaur, Shahjahanpur

SN	Conditions of Consent to Operate	Compliance status
1	For disposal of effluent into water body or drain or land under The Water (Prevention and control of Pollution) Act, 1974 as amended (here in after referred as the act) M/s. M/s NETWORK is hereby authorized by the board for discharge of their industrial effluent generated through ETP for irrigation/river through drain and disposal of domestic effluent through septic tant/soak pit subject to general and special conditions mentioned in the annexure ,in refrence to their foresaid application.	Noted for compliance.
2	This consent is valid for the period from 01/01/2020 to 31/07/2022 .	Noted
3	In spite of the conditions and provisions mentioned in this consent order UP Pollution Control Board reserves its right and powers to reconsider/amend any or all conditions under section 27(2) of the Water (Prevention and Control of Pollution) Act, 1974 as amended.	Noted

Conditions of Consent Order

1	This consent is valid only for the approved production capacity of Pyrolysis Oil- 10000MT Per Year.	Noted and complied with.								
2	The quantity of maximum daily effluent discharge should not be more than the following : <table border="1" style="margin-left: 20px;"> <thead> <tr> <th rowspan="2">S.No</th> <th colspan="2">Effluent Discharge Details</th> </tr> <tr> <th>Kind of Effluent</th> <th>Maximum daily discharge, KL/day</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>Domestic</td> <td>Septic tank Soak Pit</td> </tr> </tbody> </table>	S.No	Effluent Discharge Details		Kind of Effluent	Maximum daily discharge, KL/day	1	Domestic	Septic tank Soak Pit	Noted for compliance.
S.No	Effluent Discharge Details									
	Kind of Effluent	Maximum daily discharge, KL/day								
1	Domestic	Septic tank Soak Pit								
3	Arrangement should be made for collection of water used in process and domestic effluent separately in closed water supply system. The treated domestic and industrial effluent if discharged outside the premises, if meets at the end of final discharge point, arrangement should be made for measurement of effluent and for	Complied with. No discharge to sewer or stream in public domain. All treated effluent used for irrigation in green belt/own farm.								

**M/S NETWORK
INDUSTRIAL AREA, JAMAUR, SHAHJAHANPUR**

	collecting its sample. Except the effluent informed in the application for consent no other effluent should enter in the said arrangements for collection of effluent. It should also be ensured that domestic effluent should not be discharged in storm water drain.									
4a	The domestic effluent should be treated in treatment plant so that the should be in conformity with the following norms dated treated effluent . Domestic Effluent	<table border="1"> <tr> <td>S.No</td> <td>Parameter</td> <td>Standard</td> </tr> <tr> <td>1</td> <td>Quantity of Discharge</td> <td>Nil</td> </tr> </table>	S.No	Parameter	Standard	1	Quantity of Discharge	Nil		Noted for compliance
S.No	Parameter	Standard								
1	Quantity of Discharge	Nil								
4b	Industrial Effluent	<table border="1"> <tr> <td>S.No</td> <td>Parameter</td> <td>Standard</td> </tr> <tr> <td>1</td> <td>Quantity of Discharge</td> <td>Nil</td> </tr> </table>	S.No	Parameter	Standard	1	Quantity of Discharge	Nil		Noted for compliance
S.No	Parameter	Standard								
1	Quantity of Discharge	Nil								
5	Effluent generated in all the processes, bleed water, cooling effluent and the effluent generated from washing of floor and equipments etc should be treated before its disposal with treated industrial effluent so that it should be according to the norms prescribed under The Environment (Protection) Act,1986 or otherwise mandatory.			Complied with						
6	The other pollutant for which norms have not been prescribed, the same should not be more than the norms prescribed for the water used in manufacturing process of the industry.			Noted, no other parameter prescribed/applicable.						
7	The method for collecting industrial and domestic effluent and its analysis should be as per legal Indian standards and its subsequent amendments/standards prescribed under The Environment (Protection) Act, 1986.			Complied with						
8	The treated domestic and industrial effluent be mixed (as per the provisions of Condition No. 2) and disposed of on one disposal point. This common effluent disposal point should have arrangement for flow meter/V Notch for measuring effluent and its log book be maintained.			Noted for compliance						



BHARAT OIL & WASTE MANAGEMENT LTD.
(BOWML)

www.bharatoil.com

Passionately Protecting Mother-Nature Since 1978

MEMBERSHIP CERTIFICATE

Network

M/s. _____

Industrial Area, Jamour, Shahjahanpur - 242001, Uttar Pradesh

is a registered member of our facility

Plot 672, Sikandra Road, NH-2, Kumbhi Village, Tehsil Akbarpur, Kanpur-Dehat, Uttar Pradesh

for safe, legal & scientific Disposal of Hazardous Waste

BOWML/K/3626/19

Member # : _____

December 08, 2020

Expiry Date : _____

One may verify 'active' membership by calling

Bharat Oil & Waste Management Ltd. at

011-4100 0710, 2981 6466 or Email : sales@bharatoil.com



For Bharat Oil & Waste Management Ltd.

Srinani
Director



*Membership is subject to the terms & conditions of agreement & may be terminated by BOWML, upon non-payment of dues / payment.

Advanced Environmental Testing And Research Lab P. Ltd.



CIN: U73100MP2002PTC015352

Approved: by Ministry of Environment, Forest and Climate Change (MoEF&CC)

Regional Office: BMS Business Center, 10 PVR Plaza Complexes Connaught Circus,

New Delhi-110 001, India

☎011-4151 3601, 3606 Fax: 011-2331 0093

Registered Office: 63/1, Kailash Vihar, Near Income Tax Office, City Center-II

Gwalior-474 011, M.P., India

☎0751-223 2177, 4099916

Email: aetgwalior@gmail.com, aetrlcenter@gmail.com, www.aetrl.com



TEST REPORT

Company Name: M/s Nertwork

Date of Issue: 15/10/2019

Address: Plot. No-11-12, Industrial Estat, (UPSIDC), jalalabad road, Shajahanpur, Pin-242001, U.P.

Monitoring Date : 10/10/2019

Nature of Sample: Ambient Air Monitoring

Qty of sample: 30ml

Lab. ref. No: AETRL2020/CHEM/WW/1714

Sample bottle: Plastic packing

URL NO. : TC4705-20-0-000U1508F

Sample Location: Near Godown

Sampling Done By: Sampling Staff

Monitoring Duration: 24 Hrs

Equipment used:

Respirable Dust Sampler (APM 460BL)

PM 2.5 (APM 550)

TEST RESULT

S. No.	Parameters	Protocol	Unit	Result	Standards
1.	Sulphur Dioxide (SO ₂)	IS 5182:Part2:2001	µg/m ³	14.68	80/Day
2.	Nitrogen Dioxide (NO ₂)	IS 5182:Part6:2006	µg/m ³	12.26	80/Day
3.	Particulate matter (less than 10 µm)	IS 5182:Part23:2006	µg/m ³	72.58	100/Day
4.	Particulate matter (less than 2.5 µm)	USEPA CFR40 (50), Appendix L	µg/m ³	36.28	60/Day
5.	Ozone (O ₃) *	IS 5182:Part9:1974	µg/m ³	10.29	100/8*Hours
6.	Lead (Pb) *	IS 5182:Part22:2004	µg/m ³	0.025	1.0/Day
7.	Carbon Mono Oxide (CO) *	IS 5182:Part10:1999	mg/m ³	0.19	02/8*Hours
8.	Ammonia (NH ₃) *	APHA401(Indophenol)	µg/m ³	10.11	400/Day
9.	Benzene (C ₆ H ₆) *	IS 5182:Part 11:2006	µg/m ³	<1.1	05/Annual
10.	Benzo (a) Pyrene (BaP) Particulate Phase only*	IS 5182:Part12:2004	ng/m ³	ND*	01/Annual
11.	Arsenic (As) *	IS 5182:Part22:2004	ng/m ³	ND	06/Annual
12.	Nickel (Ni) *	IS 5182:Part22:2004	ng/m ³	0.21	20/Annual

*ND- Not Detectable

(Authorized signature)

NETWORK

To
Regional Officer
Uttar Pradesh Pollution Control Board
Bareilly

Subject: - Regarding Submitting the
Compliance Report of SOP'S issued by
MOEF & CC dated 24/11/2015 for Tyre
Pyrolysis Plants and Requesting for
consideration of compliance.

Respected Sir,

With Reference to your letter (Ref No.
MPCB/RO/KOP/445/2019) as on dated 21/12/2019 on above
subject, we state that we have completed all SOP guidelines
given by hon'ble MOEF & CC dated 24/11/2015 as per
below.

We have completed all SOP's point as per MOEF
& CC dated 24/11/2015.

We humbly request you to consider our SOP compliance
status.

Here we are submitting point wise compliance reports with photographs
of SOP'S.

Factory : UPSIDC, PLOT NO. H-12, JALALABAD ROAD, SHAHJAHANPUR-242001 (U.P.)
Office : ROSHANGANJ, SHAHJAHANPUR-242001 (U.P.)
Mob. : +91 94512 34567

Sr. No	Operation Standard	Remark	Status
1	The feed to the reactor should be devoid of steel. After removal of steel wire, the tyre can be pit either in the form of crumbs or chips (which can be made imply by cutting without going for the shredding process) Further the feeding of the rubber crumb to the reactors should be mechanized	Chips and crumb of rubber and scrap tyres	Complied (photo enclosed)
2	The initial heating to the reactor should be done by liquid fuel or gas. The flue gas should be released to the environment through a chimney of at least 30 metres height	Initial heating done by our own oil (TDF) and external liquid fuel and pyro water. 30 Metre Scrubber Chimney Installed	Complied (photo enclosed)
3	After initial heating, during the pyrolysis process, the Pyro gas generated with in the plant should be used as fuel.	We are using the pyro gas in the process	Complied
4	Excess Pyro gas if any should be flared through proper designed flaring system considering the emergency situation in which the entire gas may have to be flared. The flaring should be done at minimum 30 metre height.	Gas Flaring system installed and flaring done at 30 meter chimney	Complied (photo enclosed)
5	Adequate instrumentation for measuring and control of temperature and pressure along with safety interlocks in case of increase in of temperature or pressure to cut off all heating should be provided. Automatic control systems such as programmed logic control (PLC) shall be adopted. it should be ensured that the reactor is in positive pressure at all time	Instruments for measuring temperature and pressure installed at various places in the plant. Also, PLC for automation is installed with alarm system.	Complied (photo enclosed)
6	In order to control fugitive mission from the reactor during operation, proper sealing should be ensured	Adequate sealing in provided	Complied
7	The collection of oil from the Condensers should be in closed vessel and storage should also being closed vessels with suitable vents. There should be no manual handling of oil. Transfer of oil should be done through pumps	Collection is in closed vessel and transfer of oil is done through pumps.	Complied
8	At the end of the pyrolysis process the reactor has to be cooled before removal of carbon. During this process the reactor should be purged with nitrogen	Nitrogen Purging system is installed and nitrogen purging is done before removal carbon black.	Complied (photo enclosed)
9	The removal of carbon should be started after the reactor's temperature has come down to below 50°C	Ensured and practised	Complied

10	The removal of carbon should be through mechanized system and it should be sure that no spillage takes place during the collection of the carbon in the bags.	Removal of carbon by mechanized System without any Spillage and collected in closed jumbo bag.	Complied (photo enclosed)
11	Adequate no of sensors along with alarm systems should be provided at suitable location throughout the plant to detect any leakage of flammable vapours from the system	CO, CH4 & Methene sensors installed	Complied (photo enclosed)
12	Adequate firefighting system like sprinklers and fire hydrants, with necessary pumping system and water storage should be provide	Adequate firefighting equipment installed as per required	Complied (photo enclosed)
13	The plot size should be a adequate for storage of crumb or cut tyres, oil and carbon black in addition to the pyrolysis plant and accessories as well as enough space for movement of fire tender in case of any emergency. A minimum in dicative size of small plant is about 3000 square metres	The Plot size available as per required	Complied
14	The plant shall possess clearance certificate issued by concerned departments	No Objection Certificate from Industrial Estate, DIC, CTE & CTO from MPCB and hazardous waste management membership, XXXXXXXXXX	Complied
15	the carbon black and the oil obtained from the process should be supplied to actual users / processors	Supplied as per protocol.	Complied
16	The waste water generated in the process from consensus or any scrubbers should be properly treated in an effluent treatment plant and the sludge generated should be sent to TSDF.	The waste water generated from scrubber is treated through CETP.	Complied
17	Oil containing water condensate should be treated in suitable ETP. Oily Sludge / residues should be disposed through TSDF .	Oil Containing water used for refueling, oil sludge/residues used for refueling	Complied

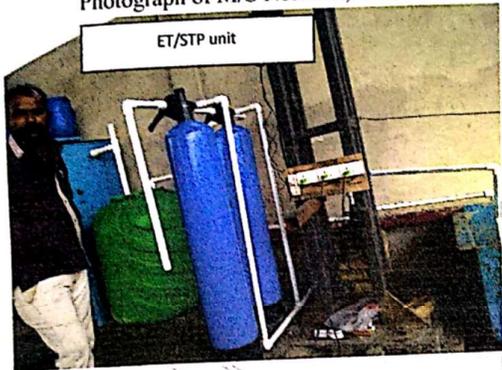
Thanks & Regards,

Yours Faithfully,



NETWORK

Photograph of M/S Network, UPSIDC, Industrial Area, Jamaur, Jalalabad road, Shahjahanpur



ET/STP unit

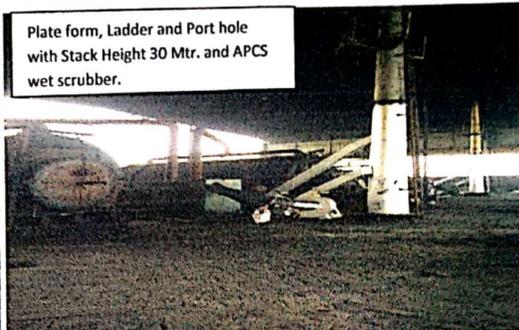
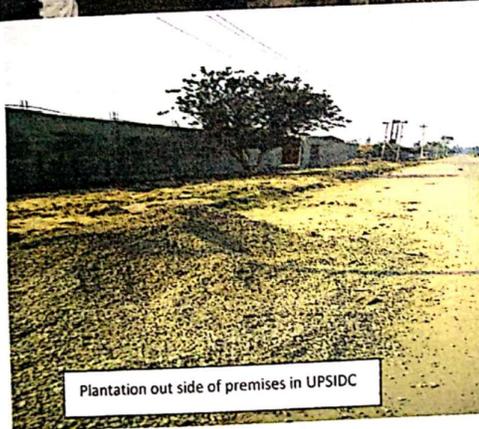
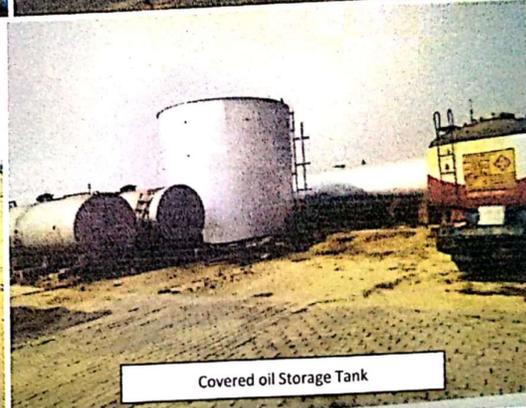


Plate form, Ladder and Port hole with Stack Height 30 Mtr. and APCS wet scrubber.



Plantation out side of premises in UPSIDC



Covered oil Storage Tank



Main Gate with floor.

Photograph of M/S Network, UPSIDC, Industrial Area, Jamaur, Jalalabad road, Shahjahanpur

